

COURT-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**A.Nos. 129, 150, 167, 184, 212, 224, 232, 247, 252, 253 of 2012
and 53 of 2013**

Dated : 18th October, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Shashank Pandit for A.Nos. 150/12,
167/12, 184/12, 212/12, 232/12 and 53/13,

Mr. Aashish Gupta for JBYPL in A.Nos.
167/12, 184/12, 212/12, 232/12 and 53/13

ORDER

Post these matters along with Appeal No. 131 of 2014 and batch on **20th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps